

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/68/2023
NAME OF THE COMPANY	Agarwal Reality Developers Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Agarwal Reality Developers Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. GP Yash Vardhan and Ms. Khushi for the FC.
Ld. Counsel Mr. Mayur Mundra for the CD.

Ld. Counsel for the FC is directed to file rejoinder within one week. For filing rejoinder, **matter is adjourned to 26.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)